

[Shri D. P. Yadav]

(ii) Annual Report of the Indian Institute of Management, Calcutta, for the year 1974-75.

(iii) Annual Report of the Indian Institute of Management Bangalore, for the year 1974-75. [Placed in Library. See No. LT-10090/76].

(8) A copy of the Annual Report (Hindi and English versions) of the National Institute for Training in Industrial Engineering, Bombay, for the year 1974-75. [Placed in library. See No. LT-10091/76].

(9) A copy of the Report (Hindi and English versions) of the Executive Committee of the Trustees of the Victoria Memorial Hall, Calcutta, for the year 1974-75. [Placed in Library. See No. LT-10092/76].

(10) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 25 of the University Grants Commission Act, 1956:

(i) The University Grants Commission (Disqualification, Retirement and Conditions of Service of Members) Amendment Rules, 1975, published in Notification No. G.S.R. 2417 in Gazette of India dated the 20th September, 1975.

(ii) The University Grants Commission (Terms and Conditions of Service of Employees) (Second Amendment) Rules, 1975, published in Notification No. G. S.R. 2521 in Gazette of India dated the 11th October, 1975. [Placed in Library. See No. LT-10093/76].

(11) A copy of the Annual Report (Hindi version) of the Sangeet Natak Akademi, New Delhi, for the year 1973-74. [Placed in Library. See No. LT-10094/76].

(12) A copy of the Annual Report (Hindi version) of the Lalit Kala Akademi, New Delhi for the year 1973-74. [Placed in Library. See No. LT-10095/76].

(13) A copy of the Annual Report (Hindi and English versions) of the Salar Jung Museum, Hyderabad, for the year 1974-75. [Placed in Library. See No. LT-10096/76].

12.02 hrs.

MESSAGE FROM RAJYA SABHA

SECRETARY-GENERAL: Sir I have to report the following message received from the Secretary-General of Rajya Sabha:—

I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on Thursday, the 8th January, 1976, adopted the following motion in regard to the presentation of the Report of the Joint Committee of the Houses on the Adoption of Children Bill, 1972:

“That the time appointed for the presentation of the Report of the Joint Committee of the Houses on the Adoption of Children Bill, 1972, be further extended upto the last day of the Ninety-sixth Session of the Rajya Sabha.”

12.2-½ hrs.

RELEASE ON PAROLE OF MEMBER

MR. SPEAKER: I have to inform the House that I have received the following communication dated the 10th January, 1976, from the Superintendent, Central Jail, New Delhi:—

“I have the honour to inform you that Smt. Gayatri Devi, Member, Lok Sabha, has been released on parole on 9-1-76 for a period of two months commencing 9-1-76 vide Ministry of Finance Order No. 708/5/76-Cus. IX dated the 9-1-76”.

12.03 hrs.

PUBLIC ACCOUNTS COMMITTEE
HUNDRED AND EIGHTY-FIFTH REPORT

SHRI H. N. MUKERJEE (Calcutta—North-East): I beg to present the Hundred and eighty-fifth Report of

the Public Accounts Committee on Action Taken by Government on the recommendations contained in their Hundred and sixtieth Report on paragraph 42 of the Report of the Comptroller and Auditor General of India for the year 1972-73, Union Government (Civil) relating to Indian Agents' Commission—Department of Supply.

ESTIMATES COMMITTEE
EIGHTY-THIRD REPORT

SHRI R. K. SINHA (Faizabad): I beg to present the Eighty-third Report of the Estimates Committee regarding Action taken by Government on the recommendations contained in their Fifty-seventh Report on the Ministry of Health and Family Planning (Department of Health)—Central Government Health Scheme.

12.3-1/2 hrs.

COMMITTEE ON SUBORDINATE LEGISLATION

EIGHTEENTH REPORT

Dr. KAILAS (Bombay South): I beg to present the Eighteenth Report of the Committee on Subordinate Legislation.

COMMITTEE ON GOVERNMENT ASSURANCES

Thirteenth Report

SHRI B. K. DESCHOWDHURY (Cooch-Bihar): I beg to present the Thirteenth Report of the Committee on Government Assurances.

JOINT COMMITTEE ON OFFICES OF PROFIT

Fifteenth and Sixteenth Reports

SHRI PATTABHI RAMA RAO (Rajamundry): I beg to present the Fifteenth and Sixteenth Reports of the Joint Committee on Offices of Profit.

12.04 hrs.

STATEMENT RE. HELICOPTER ACCIDENT IN THE BOMBAY HIGH

THE MINISTER OF PETROLEUM (SHRI K. D. MALAVIYA): Mr. Speaker Sir, it is with deep regret that I rise to make this statement regarding an accident that occurred on the afternoon of Friday, the 9th of January. As the Honourable Members are aware, ONGC has been exploring for petroleum in the Bombay High area. Apart from its own rig, the Sagar Samrat, ONGC has charter-hired two rigs namely, the Haakon Magnus and the Dalmahoy. The periodical crew-change on the rigs is effected with helicopter services provided by the Indian Air Force.

On 9th January, a helicopter landed on the Haakon Magnus and after the relieving crew disembarked, it flew on to the Dalmahoy and picked up six persons from that rig. While returning to the Haakon Magnus around 1532 hours to pick up the relieved crew, the tail-rotor of the helicopter appears to have struck against some part of the drill ship, caught fire; as the helicopter landed on the helipad there was an explosion.

The helicopter crew came out with minor injuries. Of the six passengers, Mr Mike Ryan, a French national working with schlumberger, was thrown out of the helicopter in a State of severe shock. The other five passengers died instantaneously and their bodies were recovered. Among those killed was a Canadian employee of a firm of Singapore engaged in the cementing work of oil wells; and four were Indians, of whom one was a Senior Driller of the O.N.G.C., and three were Indian employees of foreign contracting firms.

On receipt of the information, a rescue helicopter was immediately flown out. The helipad of the Haakon Magnus having become unserviceable due to the accident, the rescue heli-